

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/61/CHE/2023
PETITION NUMBER : CP(CAA)/14(CHE)/2024
NAME OF THE PETITIONER(S) : Coimbatore Nonwovens Pvt. Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Shri. M.R. Thiagarajan, Ld. PCS for the Applicant.

Ms. Srikumari representing the Official Liquidator along with
Mr. B. Palani.

Affidavit of Service filed. As per the Affidavit of Service, all the Respondents
have been served. Publication has also been effected.

At this stage, report from the RD received.

List the petition for awaiting reports for **19.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs